

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.450 of 1996

Tuesday, this the 16th day of April, 1996.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

J. Krishnankutty, Casual Mazdoor,
Office of the Head Record Clerk,
Railway Mail Service, Thiruvananthapuram.

.... Applicant

By Advocate Mr G Sasidharan Chempazhanthiyil.

Vs

1. Head Record Clerk,
Railway Mail Service,
Thiruvananthapuram.
2. Senior Superintendent of Railway Mails,
Railway Mail Service Division,
Thiruvananthapuram.
3. Director of Postal Services,
Headquarters, Office of the Chief
Postmaster General, Kerala Postal Circle,
Thiruvananthapuram.

The application having been heard on 16th April 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a declaration that he is
eligible to be granted temporary status. For this
relief, he has made A3 and A6 representations, and
these are pending consideration before third respondent.
Third respondent will examine these representations and
pass a speaking order thereon within six weeks from
today and communicate the same to applicant.

2 Application is disposed of as aforesaid. No costs.

Dated the 16th April, 1996.

P V Venkatakrishnan
P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

List of Annexures

Annexure A3: True copy of the representation dated 6.6.95 submitted by the applicant before the 3rd respondent.

Annexure A6: True copy of the representation dated 19.2.1996 submitted by the applicant before the 3rd respondent.